

WRITTEN ANSWERS TO QUESTIONS*[English]***C&AG's observations on Performance of Railways**

*265. SHRI NARSING SURYAVANSHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have taken any action on the observations of the C&AG contained in his Report on Union Government (Railways) (No. 10 of 1989) laid on the Table of the House on 10 May 1989; and

(b) if so, the details thereof.

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) A statement is given below.

STATEMENT

Out of the total 69 paragraphs contained in the Comptroller & Auditor General of India's Report for the year ended 31.3.1988 (No. 10 of 1989), four paragraphs have been selected for detailed examination by the Public Accounts Committee. Questionnaires have been received from the Secretariat of the Public Accounts Committee in respect of three of these paras and the required information has been furnished in one case. Other two are under finalisation

2. Action of the remaining 65 paragraphs of the Report is being processed in accordance with the procedure prescribed in this respect.

Changes in FERA

*267. SHRI S.B. SIDNAL: Will the Minister of FINANCE be pleased to state:

(a) whether proposals for changes in the guidelines on the Foreign Exchange Regulations Act are being considered by Government; and

(b) if so, the main features of the proposals?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b). Government of India have received suggestions for amending Foreign Exchange Regulations Act, 1973. These are being examined.

Under Bridge at Dahod

*268. SHRI SOMJIBHAI DAMOR: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to provide an under bridge at the railway crossing on Chakaliya Road in Dahod (Gujarat) in view of the general demand for such a bridge;

(b) if so, the time by which the bridge is likely to be provided; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise

(c) No proposal for construction of a road underbridge at the location has been received from the State Government.

Non-payment of customs duty by M/s Indian Express

*275. SHRI NATVARSINH SOLANKI: Will the Minister of FINANCE be pleased to state: